

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4<sup>th</sup> Floor, Chanderlok Building ,36, Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax-23753923**

No. L-1/216/2017/CERC

Dated: 5th April, 2017

**PUBLIC NOTICE**

**Subject:- Submission of views/suggestions/objections on "Draft CERC (Payment and Fees) (First Amendment), Regulations – 2017".**

The comments/suggestions on "Draft Central Electricity Regulatory Commission (Payment and Fees) (First Amendment), Regulations – 2017" from the stakeholders were invited to reach the Commission by 17.3.2017. Request has been received from GRIDCO for extension of time for submission of the comments.

Considering GRIDCO's request, the Commission has extended the last date for submission of comments/suggestions till 20.4.2017.

Sd/-  
(T. Rout)  
Chief (Legal)